

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 22 /APPTT.

RANCHI DATED THE 29TH APRIL, 2024

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Acting Chief Justice has been pleased to allocate/ reallocate the work/ duty to Assistant Registrars (Non-Judicial) as mentioned against his name in the Column 03, with immediate effect:-

Sl. No.	Name & Designation of the Officer	New allocation/ assignment	Remarks
01	02	03	04
1.	Sri Indrajeet Kumar Sinha*, Assistant Registrar (Non-Judicial)- IX	Record Room (for Criminal Matters alongwith Splitting of Criminal Records/ Shredding and Auctioning of Shredded Papers)	He will work with Sri Tej Pratap Shukla, Assistant Registrar (Non-Judicial)
2.	Ms. Jayati Sinha*, Assistant Registrar (Non-Judicial) - XXVI	Criminal Appeal (Pending and Disposal)	She will work with Sri Binay Kumar, Assistant Registrar (Non-Judicial)
3.	Sri Satish Kumar*, Assistant Registrar (Non-Judicial)- XXXVII	1. Writ (Pending & Disposal) Section 2. Writ Issue Section	He will work with Sri Harindra Prasad Sahu, Assistant Registrar (Non-Judicial)
4.	Sri Mukunda Pandit, Assistant Registrar (Non-Judicial)- XL	Legal Cell / Chief Justice Conference Section	-----

Besides above, the Assistant Registrars (Non-Judicial) of judicial sections will also look after the duty with regard to reading each & every Order/ Judgement passed by the Hon'ble Court and will take steps for its compliance pertaining to the concerned section.

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

**By order of the Court,
Sd/- Mohammad Shakir
Registrar General**

MEMO NO. 1778 /APPTT.

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Copy forwarded to the Office of Registrar General/ Registrar (Administration)/ the Member Secretary, SCMS/ Registrar (Establishment) / Registrar (Vigilance)/ the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court / All the Joint Registrars/ All the Deputy Registrars/ In-Charge, P.As'. Section/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner, High Court of Jharkhand, Ranchi and Officers concerned for information and needful.


Registrar General